

CENTRAL ELECTRICITY REGULATORY COMMISSION
4th Floor, Chanderlok Building, 36 Janpath, New Delhi- 110001
Ph: 23753942 Fax-23753923

Petition No. 184/TT/2011

Date: 30.8.2012

To
The Deputy General Manager,
Power Grid Corporation of India Limited,
Saudamini, Plot No. 2,
Sector-29, Gurgaon-122001

Subject: Approval for determination of Combined Transmission System from anticipated DOCO:
1.1.2012 to 31.3.2014 for assets

Sir,

Please refer to your petition mentioned above, and your reply file vide affidavit dated 18.11.2011. In this connection, I request you to furnish the following information on an affidavit, with an advance copy to the respondents/ beneficiaries, latest by 5.10.2012:

- a) Status of generating units of Bongaigaon and Palatana generating stations.
- b) Status of implementation of assets covered in the petition.
- c) In case of delay of generating units of concerned generating stations what is the utilization of assets covered in the petition till the commissioning of these generating units.
- d) Number of towers that have increased with reference to original estimate;
- e) From the documents provided it is observed that only for assets II and III, NERPC approval is mentioned in the minutes of 10 TCC & NERPC meeting held on 8th and 9th February 2011. Documents for recommendation of NERPC for early commissioning of other assets may be submitted.

Yours faithfully,

Sd/-
(P.K. Sinha)
Asst. Chief (Legal)